

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

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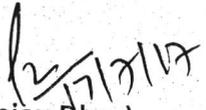
**ORDER**

No: 509/GS

Dated: 17.07.2017

Sh. Jaffer Hussain Beg, District and Sessions Judge (Entry Level) is placed in the Selection Time Scale of the Jammu and Kashmir Higher Judicial Service w.e.f. 06.06.2017.

**BY ORDER**

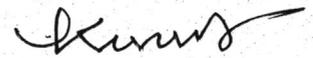
  
(Sanjay Dhar)  
Registrar General

No: \_\_\_\_\_/GS

Dated: 17.07.2017

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
.....with the request to place the same before His Lordship for kind information.
3. Commissioner/Secretary to Govt., Deptt. of LJ&PA, Civil Secretariat, Srinagar,
4. Registrar Vigilance, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
.....for information.
6. Sh. Jaffer Hussain Beg, Presiding Officer MACT, Jammu,
7. Chief Accounts Officer, High Court of J&K, Srinagar,  
.....for information & necessary action.
8. Incharge NIC, High Court of J&K, Jammu/Srinagar for uploading the same on the High Court Website.
9. Office file

  
( Permod Kumar)  
Dy. Registrar (GS)